

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13-07-2021 AT 2.30 P.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/862/IB/2020
IN
PETITION NUMBER : CP/1307/IB/2018
NAME OF THE PETITIONER : V. Venkata Sivakumar (Liquidator)
M/s. The Jeypore Sugar Company Ltd
NAME OF THE RESPONDENTS : The Chairman & Managing Director (IDBI Bank Ltd)
& 3 Others
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Learned Liquidator/Applicant Mr. V. Venkata Sivakumar and Ld. Counsel Mr. Varun Srinivasan for R1 is present.

This application is filed by the Liquidator/Applicant seeking reliefs as follows :

1. Direct the 1st to 3rd Respondents to extend full co-operation to the Applicant for achieving the objectives of the Code and directions of this Hon'ble Tribunal in the order dated 29.05.2020.
2. Direct the 4th Respondent to carry out investigation into the allegations made in para 9(a) supra and submit a report within a reasonable time as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case and thus render justice and pass any further orders in the interest of justice.

Counsel for the Respondent submits that this application is not maintainable before this Adjudicating Authority.

Heard both the Counsels. **Order Reserved.**

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

vs

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)